

**THE MINISTER OF MINES AND METALS (SHRI S. K. DEY) :** (a) Yes, Sir.

(b) Both private and public sectors have reported that their production capacity, especially for medium and lower grades of non-coking coal is under-utilised.

#### SHORTAGE OF MOTOR TYRES

493 **SHRI B. N. MANDAL :** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the acute shortage of motor tyres in the country;

(b) whether Government have received any memorandum from the Transporters Union of Delhi in this connection, and

(c) if so, what action has been taken by Government in the matter?

**THE MINISTER OF INDUSTRY (SHRI ANJIVAYYA) :** (a) and (b) Yes, Sir.

(c) The complaint of shortage has been only about the Nylon Cord tyres and about the other varieties. The production of this variety of tyre has been very low due to the limited imports of nylon cord. The Delhi Transporters Association, and tyre manufacturers have agreed to evolve a workable arrangement so as to give the desired relief to users.

#### SHORTAGE OF CEMENT IN DELHI

494. **SHRI I. K. GUJRAL :** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the shortage of cement in Delhi;

(b) if so, whether the Government have initiated any enquiry into the difficulties faced by smaller consumers and householders in procuring cement in Delhi; and

(c) whether it is also a fact that dealers take full deposit in advance and supply cement months later?

**THE MINISTER OF INDUSTRY (SHRI SANJIVAYYA) :** (a) Yes, Sir.

(b) Complaints of shortage of cement have been forwarded to the Cement Allocation and Co-ordinating Organisation of the Industry for investigation and the latter has been directed to take immediate remedial measures. The Cement Allocation and Co-ordinating Organisation has appointed an Officer on Special Duty to ensure that small consumers get their requirements within a reasonable time.

(c) The selling agents in Delhi have instructed their stockists not to take any advance from customers. Accordingly stockists are not taking advances now-a-days. They have been allowed to take payment at the time of delivery or at the earliest on receipt of Railway Receipt and/or loading advice from the factory indicating that cement has been despatched to the stockist.

#### † REPRESENTATION FROM UNITED PLANTERS' ASSOCIATION

279. **SHRI A. D. MANI :** Will the Minister of COMMERCE be pleased to state:

(a) whether any representation has been received by Government from the United Planters' Association against the recently imposed export duty of Rs. 2 per kg.;

(b) if so, what are the details thereof; and

(c) what are Government's reactions to the memorandum?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) :** (a) Yes, Sir.

(b) The United Planters' Association have represented that the export duty of Rs. 2 per kg. on tea is having an adverse effect on the low priced teas sold at Cochin auctions. They requested the Government to re-examine the imposition of the export duty and to reduce it sufficiently to provide a reasonable margin against the rising costs in the industry.

(c) All these points have been carefully examined by Government and it has not been considered necessary to make any change in the rate of duty.

†Transferred from the 3rd August, 1966.